

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION NO. 060/25/2019 &
M.A. NO. 060/231/2019**

Chandigarh, this the 6th day of February, 2019

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Mangtu Singh son of Mal Singh, aged 57 years, presently working as Leading Hand Fireman (B) in the O/o 11 Field Ordnance Depot-901911 C/o APO Group 'C'

....APPLICANT

(By Advocate: Shri Jagdeep Jaswal)

VERSUS

1. Union of India through Secretary Ministry of Defence, South Block, New Delhi-110011.
2. Director General of Ordnance Service Master, General of Ordnance Branch I HQ of Min of Defence (Army), DHQ Post Office, New Delhi-110011.
3. Officer in Command, Army Ordnance Corps (Records) Secundrabad, C/o Pin 500015.
4. Commanding Officer, South Western Command (Ordnance), HQ 908546 C/o 56 APO.
5. Commanding Officer 11 Field Ordnance Depot 901911 C/o 56 APO.

....RESPONDENTS

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

At the outset, the learned counsel for the applicant prays that he wants to withdraw this O.A., with liberty to file fresh one, on the same cause of action, with better particulars.

2. Therefore, the O.A. is dismissed as withdrawn, with liberty as prayed for. Pending M.A. also stands disposed accordingly.

(P.GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 06.02.2019
`SK'

